

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO : 10

CP NO.156/ALD/2019

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021 AT
10:30 AM .**

**NAME OF THE COMPANY : DURGESH PARMARATHI & ANR V/S
AYURVEDALAYA INDIA LTD & ORS**

SECTION : 241/242 OF COMPANIES ACT, 2013

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR PETITIONER : SH. NISHANT MEHROTRA, ADV.

**COUNSEL FOR RESPONDENT : SH. PRAKHAR SRIVASTAVA, SH. TARUN
AGARWAL, SH. RAHUL AGARWAL,
SH. SHAHID KAZMI, ADVS.**

CP NO.156/ALD/2019

It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 23rd April, 2021 before the Regular Court.

Dated : 03.03.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kumud Narayan
(PS)*